



# THE ASSAM GAZETTE

অসাধাৰণ

EXTRAORDINARY

প্ৰাপ্ত কৰ্তৃত্বৰ দ্বাৰা প্ৰকাশিত

PUBLISHED BY THE AUTHORITY

নং 237 দিশপুৰ, শনিবাৰ, 30 মে', 2020, 9 জেঠ, 1942 (শক)

No. 237 Dispur, Saturday, 30th May, 2020, 9th Jaistha, 1942 (S. E.)

GOVERNMENT OF ASSAM

ORDERS BY THE GOVERNOR

LEGISLATIVE DEPARTMENT : : : LEGISLATIVE BRANCH

## NOTIFICATION

The 30th May, 2020

**No. LGL.36/2005/82.**— The following Ordinance which was promulgated by the Governor on 27th May, 2020 is hereby published for general information.

### ASSAM ORDINANCE NO. I OF 2020

### THE ASSAM TAXATION (LIQUIDATION OF ARREAR DUES) (AMENDMENT) ORDINANCE, 2020

No.	Description of the Ordinance	Sl. No.
(1)	Amount of total outstanding dues	1

PROF. JAGADISH MUKHERJEE  
Governor of Assam

S. M. BUNAR BARI  
Commissioner & Secretary to the Government  
Legislative Department, Assam

